

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 236/MP/2015**

Subject : Petition to recover the transmission charges from the date of completion of first element of the transmission project.

Date of hearing : 17.12.2015

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited and others

Parties present : Shri Alok Shankar, Advocate, KTL  
Shri R. Suraj, KTL  
Sri Aryaman Saxena, Advocate, PGCIL  
Shri Ajay Dua, NTPC  
Shri V.K. Jain, NTPC  
Shri B.S. Rajput, NTPC  
Shri S.S. Barpanda, NLDC  
Ms. Jayantika Singh, POSOCO

**Record of Proceedings**

Learned proxy counsel for the petitioner submitted that the arguing senior counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request made by learned proxy counsel was allowed by the Commission.

2. The petition shall be listed for hearing on 6.1.2016.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**